



भारत का राजपत्र

The Gazette of India

सी.जी.-बी.आर.-अ.-08012026-269190
CG-BR-E-08012026-269190

असाधारण
EXTRAORDINARY
 भाग II—खण्ड 3—उप-खण्ड (ii)
PART II—Section 3—Sub-section (ii)
 प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 72।

नई दिल्ली, सोमवार, जनवरी 5, 2026/पौष 15, 1947

No. 72।

NEW DELHI, MONDAY, JANUARY 5, 2026/PAUsha 15, 1947

रेल मंत्रालय
 (पूर्व मध्य रेल)
 अधिसूचना
 पटना, 23 दिसम्बर, 2025

का.आ. 82(अ).— केन्द्रीय सरकार ने रेल अधिनियम, 1989 (1989 का 24) (जिसे इसमें इसके पश्चात् उक्त अधिनियम कहा गया है) की धारा 20A की उपधारा (1) के अधीन जारी भारत के राजपत्र, असाधारण, भाग II खंड 3, उप खंड (II) तारीख 13 जनवरी 2025 में प्रकाशित, भारत सरकार के रेल मंत्रालय (रेलवे बोर्ड) की अधिसूचना संख्यांक का. आ. 1534 (अ) तारीख 29 मार्च, 2025 (जिसे इसके पश्चात् उक्त अधिनियम कहा गया है) द्वारा उक्त अधिसूचना से उपाबद्ध अनुसूची में विनिर्दिष्ट भूमि को, बिहार राज्य में जिला गया विशेष रेल परियोजना, अर्थात्, ईस्टर्न डेडीकेटेड फेट कोरिडोर के हिस्से के रूप में सोन नगर-अंडाल (374.53 मार्ग किमी.) के निष्पादन, रख रखाव, प्रबन्ध और प्रचालन के प्रयोजन के लिए अर्जित करने के अपने आशय की थी।

और, उक्त अधिसूचना का सार, उक्त अधिनियम की धारा 20 A की उपधारा (4) के अधीन दैनिक समाचार पत्रों, अर्थात्, दैनिक भास्कर, दैनिक जागरण, हिन्दुस्तान एवं प्रभात खबर में तारीख 09 और 10 अप्रैल 2025 में प्रकाशित किया गया था,

और, कोई आक्षेप प्राप्त नहीं हुए थे और सक्षम प्राधिकारी द्वारा उन पर विचार किया गया, तदनुसार आदेश पारित कर दिये गये,

और, उक्त अधिनियम की धारा 20E की उप धारा (1) के अनुसरण में सक्षम प्राधिकारी ने अपनी रिपोर्ट केन्द्रीय सरकार को प्रस्तुत कर दी है।

अतः अब, केन्द्रीय सरकार, सक्षम प्राधिकारी से उक्त रिपोर्ट के प्राप्त होने पर और उक्त अधिनियम की धारा 20D की उप-धारा (1) द्वारा प्रदत्त शक्तियों को प्रयोग करते हुए, यह घोषणा करती है कि इससे उपाबद्ध अनुसूची में विनिर्दिष्ट भूमि पूर्वोक्त प्रयोजन के लिए अर्जित की जाएगी,

और यह कि केन्द्रीय सरकार, उक्त अधिनियम की धारा 20E की उप-धारा (2) के अनुसरण में यह घोषणा करती है कि राजपत्र में इस अधिसूचना के प्रकाशित होने पर इससे उपाबद्ध अनुसूची में विनिर्दिष्ट भूमि सभी विलंगमों से मुक्त होकर केन्द्रीय सरकार में आत्यंतिक रूप से निहित हो जाएगी।

अनुसूची

बिहार राज्य के गया जिले में विशेष रेल परियोजना, अर्थात् ईस्टर्न डेफिकेटेड फ्रेट कोरी डोर के हिस्से के रूप में सोन नगर-अंडाल (374.53 मार्ग किमी) रेल लाईन के लिए संरचना सहित या उसके रहित अर्जित की जाने वाले भूमि का संक्षिप्त विवरण।

क्रम सं.	मौजा का नाम	थाना सं/थाना का नाम	खाता सं.	प्लॉट सर्वेक्षण सं.	क्षेत्र (ह.)	क्षेत्र (ए.)	जमीन का प्रकार	जमीन की प्रकृति	भूमि के मालिक/हितबद्ध रैयत का नाम
1	मानपुर (वार्ड नं. 29)	250 (मुफ्फस्ल)	856	1194	0.0202	0.0500	रैयत	आवासीय सड़क	सुरैया प्रवीण पति मो. इद्रीस अहमद
2					0.0132	0.0325	रैयत		आबिद हुसैन पिता मो. नेजामउदीन
3					0.0091	0.0225	रैयत		झुनिता गुप्ता पति दीपक कुमार
4					0.0121	0.0300	रैयत		विनय आजाद वो विजय आजाद पिता स्व. अंतु साव
5					0.0121	0.0300	रैयत		अजीत कुमार पिता इन्द्र प्रसाद
6					0.0091	0.0225	रैयत		अरविन्द प्रकाश पिता मंगल चन्द्र
7					0.0121	0.0300	रैयत		प्रभाकर कुमार पिता श्यामबिहारी शर्मा
8					0.0111	0.0275	रैयत		सविता देवी पति प्रमोद सिंह
9					0.0354	0.0875	रैयत		जगत विजय सिंह पिता रामधीन सिंह
10					0.0334	0.0825	रैयत		भरत विजय सिंह पिता रामधीन सिंह
11					0.0061	0.0150	रैयत		जयराम मालाकार पिता लाला मालाकार
12					0.0061	0.0150	रैयत		अनुज मालाकार पिता लाला मालाकार
13					0.0040	0.0100	रैयत		मंजु गुप्ता पति भोला शंकर
14					0.0061	0.0150	रैयत		सतीश कुमार वो नितिश कुमार पिता कौशलेन्द्र प्रसाद
15					0.0061	0.0150	रैयत		संजय सिंह पिता धारू सिंह
16					0.0074	0.0183	रैयत		विरजु साव पिता स्व. महावीर साव
17					0.0172	0.0425	रैयत		डुगेवर प्रसाद पिता स्व. टेकनारायण प्रसाद
18					0.0162	0.0400	रैयत		गेन्दलाल प्रसाद पिता स्व. गोपाल राम
	कुल रकवा				0.2371	0.5858			

[फा. सं. L.No. DCE/Con/GAYA/LA/EDFC-Son Nagar-Andal]

रामाश्रय पाण्डेय, मुख्य प्रशासनिक अधिकारी/निर्माण

MINISTRY OF RAILWAYS

(East Central Railway)

NOTIFICATION

Patna, the 23rd December, 2025

S.O. 82(E).— Whereas, by the notification of the Government of India in the Ministry of Railways (Railway Board), number S.O. 1534 (E), dated the 13th January, 2025, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section(ii), dated the 29th March, 2025 (herein after referred to as the said notification) and issued under Sub-section(1) of section 20A of the Railways Act, 1989 (24 of 1989) (herein after referred to as the said Act), the Central Government declared its intention to acquire the land specified in the Schedule annexed to the said notification for the purpose of execution, maintenance, management and operation of the Special Railway Project, namely, Special Railway Projects, Multitracking of Sonnagar-Andal (374.53 RKm) as part of Eastern Dedicated Freight Corridor;

And, whereas, the substance of the said notification was published in the daily newspapers, namely, Dainik Bhashkar, Dainik Jagran, Hindustan & Prabhat Khabar,

dated the 9th and 10th April, 2025 under sub-section (4) of section 20A of the said Act;

And, whereas, no objection were received and the same has been considered by the Competent Authority accordingly orders have been passed;

And, whereas, in pursuance of sub-section (1) of section 20E of the said Act, the competent authority has submitted its report to the Central Government;

Now, therefore, upon receipt of the report of the competent authority and in exercise of the powers conferred by sub-section (1) of section 20E of the said Act, the Central Government hereby declares that the land specified in the Schedule annexed hereto shall be acquired for the aforesaid purpose.

And further, in pursuance of sub-section (2) of section 20E of the said Act, the Central Government hereby declares that on publication of this notification in the Official Gazette the land specified in the Schedule annexed hereto shall vest absolutely in the Central Government free from all encumbrances.

And, whereas, the substance of the said notification was published in the daily newspapers, namely, Dainik Bhashkar, Dainik Jagran, Hindustan & Prabhat Khabar, dated the 9th and 10th April, 2025 under sub-section (4) of section 20A of the said Act;

And, whereas, no objection were received and the same has been considered by the Competent Authority accordingly orders have been passed;

And, whereas, in pursuance of sub-section (1) of section 20E of the said Act, the competent authority has submitted its report to the Central Government;

Now, therefore, upon receipt of the report of the competent authority and in exercise of the powers conferred by sub-section (1) of section 20E of the said Act, the Central Government hereby declares that the land specified in the Schedule annexed hereto shall be acquired for the aforesaid purpose.

And further, in pursuance of sub-section (2) of section 20E of the said Act, the Central Government hereby declares that on publication of this notification in the Official Gazette the land specified in the Schedule annexed hereto shall vest absolutely in the Central Government free from all encumbrances.

SCHEDULE

S. No.	Name of Mouza	Thana No.	Khata No.	Plot Survey No.	Area (Hec.)	Area (Acre)	Type of Land	Nature of Land	Name of the Landowner/Interest Persons
1	Manpur (Ward No.29)	250 (Mufasil)	856	1194	0.0202	0.0500	Raiyat	Residential Road	Suraiya Parween W/o Idrish Ahmad
2					0.0132	0.0325	Raiyat		Aabid Hussain W/o Md. Nezamuddin
3					0.0091	0.0225	Raiyat		Sunita Gupta W/o Deepak Kumar
4					0.0121	0.0300	Raiyat		Vinay Azad & Vijay Azad S/o Late Antu Saw
5					0.0121	0.0300	Raiyat		Ajeet Kumar S/o Indra Prasad
6					0.0091	0.0225	Raiyat		Arvind Prakash S/o Mangal Chandra
7					0.0121	0.0300	Raiyat		Prabhakar Kumar S/o Shyam Bihari Sharma
8					0.0111	0.0275	Raiyat		Savita Devi W/o Pramod Singh
9					0.0354	0.0875	Raiyat		Jagat Vijay Singh S/o Ramdhin Singh
10					0.0334	0.0825	Raiyat		Bharat Vijay Singh S/o Ramdhin Singh
11					0.0061	0.0150	Raiyat		Jairam Malakar S/o Lala Malakar
12					0.0061	0.0150	Raiyat		Anuj Malakar S/o Lala Malakar
13					0.0040	0.0100	Raiyat		Manju Gupta W/o Bholu Shankar
14					0.0061	0.0150	Raiyat		Satish Kumar & Nitish Kumar S/o Kaushalendra Kumar
15					0.0061	0.0150	Raiyat		Sanjay Singh S/o Dharu Singh
16					0.0074	0.0183	Raiyat		Birju Saw S/o Mahaveer Saw
17					0.0172	0.0425	Raiyat		Dugeswar Prasad s/o Late Teknarayan Prasad
18					0.0162	0.0400	Raiyat		Gendal Prasad S/o Late Gopal Ram
	Total Area				0.2371	0.5858			

[F. No. L. No. DCE/Con/GAYA/LA/EDFC-Son Nagar-Andal]

RAMASHRAY PANDEY, Chief Admin. Officer/con/south